

RAJASTHAN HIGH COURT, JODHPUR

ORDER

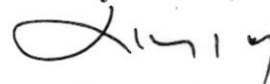
No: Estt/HC/2018/ 20

Date: 08/01/18

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Judicial Assistants, Rajasthan High Court are hereby accepted with effect from the dates mentioned against their names:-

S.N.	Name & Address	Place of Posting	Date from which resignation accepted
1	Shri Ratan Lal Meena S/o Shri Puran Mal Meena, resident of VPO Kolsiya, Tehsil-Nawalgarh, District-Jhunjhunu-333042.	Rajasthan High Court, Jaipur Bench, Jaipur.	02.01.2018 (A/N)
2	Shri Hement Kumar S/o Shri Ghasi Ram, resident of Village-Silarpur, Post-Naghori, Tehsil-Neemrana, District-Alwar.	Rajasthan High Court, Jaipur Bench, Jaipur.	02.01.2018 (A/N)
3	Shri Mukesh Kumar Meena S/o Shri Ram Kumar Meena, resident of Village-Nekawala, Dhani-Tedi KI, Tehsil-Jamwaramgarh, District-Jaipur-303120.	Rajasthan High Court, Jaipur Bench, Jaipur.	04.01.2018 (AN)

By Order,



REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016(Part-I)/ 85

Date: 08/01/18

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri.....
8. Personal file.



08.1.2018

REGISTRAR [ADMN.]